

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2046(KB)2019
IA(I.B.C)/1369(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	ORBIT TOWERS PRIVATE LIMITED VS SAMPURNA SUPPLIERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Niraj Kumar, CS] for the Liquidator in IA(I.B.C)/1369(KB)2024

Mr. Sandip Mitra, the Liquidator

ORDER

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/1369(KB)2024:**
 - a. This is an application to place on record the Progress Report which is at page 16 onwards and this application is supported by an affidavit at page 12 to 15.
 - b. The progress report is taken on record and accordingly **this application is allowed and disposed of.**
3. List the main CP **on 27.08.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**